

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5286
ANSWERED ON:10.12.2010
PROPOSALS FROM MADHYA PRADESH
Joshi Shri Kailash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

:

- (a) the details of proposals under various schemes and programmes for the welfare of tribals in Madhya Pradesh pending with the Government upto November 2010 alongwith the dates since when the said proposals are pending;
- (b) the time by which the said proposals are likely to be sanctioned; and
- (c) the reasons for delay in this regard, if any?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c) : Receipt and sanction of proposals from the State Governments/Union Territory Administration under the schemes of this Ministry is an on-going and continuous process. The proposals complete in all respects submitted by the State Governments/Union Territory Administration under the various schemes of this Ministry are processed and sanctioned when they fulfill the eligibility conditions of the relevant schemes, subject to the availability of funds and utilization of previously released funds.